

CENTRE FOR SOUTH ASIAN LEGAL STUDIES

of

GEETA INSTITUTE OF LAW (GIL)

in collaboration with

THE MALDIVES NATIONAL UNIVERSITY, MALDIVES

is organizing

AN INTERNATIONAL SEMINAR

on

CRIMES AGAINST RELIGIOUS MINORITIES IN SOUTH

ASIA: ACCESS TO CRIMINAL JUSTICE SYSTEM AND

THE RULE OF LAW

MARCH 26, 2022 (SATURDAY)



ABOUT GEETA INSTITUTE OF LAW (GIL)

The Institute is located on NH-1, G.T. Road Panipat, just 50 minutes run from Delhi. The institute was granted affiliation by Kurukshetra University, Kurukshetra in 2007 and affiliation has been approved by Bar Council of India. Geeta Institute of law is one of the prestigious Law Institute having honored as being the best 27th law college in India by Outlook India Ranking. We are proud of having entered into Memorandum of Understanding (MOU) with Common Law Admission Test for using CLAT score for admission in Geeta Institute of Law. The method of teaching in GIL includes Lecture Discussion, Case Law Analysis, Moot Court Competitions, Training, Project Assignments, Court Visits and Legal Aid Programmes. The Internship and Placement cell of GIL works throughout the year and provides structured interface in building relationships and networking with legal professionals from the industry.

ABOUT CENTRE FOR SOUTH ASIAN LEGAL STUDIES

The study of law cannot be undertaken in an isolated room. The issues and problems with which today's societies are conflicting have to be taken into consideration when we step into the realm of law. The Centre for South Asian Legal Studies is therefore committed to examine and analyse these issues of utmost relevance while having a comparative approach with the jurisdictions of South Asian Region. The problems of South Asia are common in many disciplines and also in many facets of social, legal and political life. Therefore, any attempt to understand the real issues

of this region would be fruitless and irrelevant if a holistic attempt is not made. The Centre is, hence, focused to this approach of legal methodology.

ABOUT MALDIVES NATIONAL UNIVERSITY, MALDIVES

The Maldives National University is one of the outstanding academic institutions of the nation and one of the finest in Maldives. Its mission is to create, discover, preserve and disseminate knowledge that are necessary to enhance the lives and livelihoods of people and essential for the cultural, social and economic development of the society so that this nation shall remain free and Islamic forever. It offers courses of higher education and training to those who have completed secondary education or equivalent in areas relevant to the development of the nation, carries out scientific research and investigations and disseminate the results of these endeavors for the benefit of the national and international communities. It also aims to establish relationships of cooperation with institutions both inside the country and abroad. It is committed to develop existing University resources and acquire new ones in the pursuit of the achievement of the University mission.

ABOUT INTERNATIONAL SEMINAR

The minorities based on different characteristics have always been a subject to many kinds of atrocities around the world. Similarly, no region can claim to be free from some sort of discriminatory practices against the minorities. The international seminar under the Centre for South Asian Legal Studies will focus on one of such communities which has become vulnerable in South Asian Region. The religious minorities in South Asia have become a focal point of deliberations for their rights are being violated in an extremely unfair manner. People belonging to religious minorities have largely become the target of mob attacks, and persecution by the majoritarian sections of such communities. The state and the constitutional machinery seem to be failed to protect the rights of people therefore defying the very fabric of rule of rule.

The international seminar, *therefore*, is a step towards understanding the very power dynamics which is working in South Asian Region. It is also important to examine those structures that are responsible for such atrocious outlook towards the religious minorities, the reasons behind state's

failing and also what can be the possible solutions which can help the states to ensure just and fair treatment of all.

THEME OF INTERNATIONAL SEMINAR

Crimes Against Religious Minorities in South Asia: Access to Criminal Justice System and the Rule of Law

SUB-THEMES

Socially Ingrained Discrimination against Religious Minorities of South Asia and the Law

Crimes against Religious Minorities and the Limitation of Criminal Justice System

Religious Minorities' access to Criminal Justice System & International Law

Crime and Religion in South Asia: The Constitution and Rule of Law

State, Crime and Religion: A South Asian Perspective

Role of Society vis-à-vis Crimes against Religious Minorities in South Asia

Crime and Religion in South Asia: A Human Rights Approach

Religious Crimes in South Asia: Scope for the Legal Pluralism

Idea of the “Welfare State” and the Role of South Asian Countries

Alternative Practices to Combat Religious Crimes against Minorities in South Asia

Technology and Religion: Legal Measures in South Asia

Note: The above-mentioned sub-themes are not exhaustive. The author can select any other sub-theme which is related to the main theme.

SUBMISSION GUIDELINES

ABSTRACT: The abstract should not exceed 250 words and must be accompanied by a cover page stating the following: -

- Sub-theme of the paper
- Title of the Paper
- Name of the author (s)
- E-mail address
- Postal address and Contact Number
- The **abstract** must be emailed to csalsgil@geeta.edu.in with the subject as **“SUBMISSION OF ABSTRACT FOR INTERNATIONAL SEMINAR”** on or before 25th January 2022.

FULL RESEARCH PAPER: The following guidelines should be followed:

- The paper should have a minimum of 4000 (exclusive of footnotes) & maximum of 6000 words (exclusive of footnotes).
- There can be only an author and one co-author. Inclusion of more than one co-author will result in automatic disqualification.
- The main text should be in Times New Roman with font size 12 and 1.5 line spacing.
- The footnotes should be in Times New Roman, font size 10 with single line spacing.
- One-inch margins on all sides should be maintained.
- Citation style: **ILI rules of footnoting** should be adhered to.
- All correspondence must be sent to email: csalsgil@geeta.edu.in

The **full paper** must be emailed to csalsgil@geeta.edu.in with the subject as **“SUBMISSION OF FULL PAPER FOR INTERNATIONAL SEMINAR”** on or before 28th February 2022.

Note: All submissions must be the author’s original and unpublished work. Any amount of Plagiarism will attract immediate disqualification.

MODE OF PRESENTATION

Presentations will be conducted in **Hybrid (Online/Offline)** manner.

For participants from outside India, the mode of the presentation shall be **online: through Zoom or Google Meet.**

IMPORTANT DATES

Submission of Abstract	25 th January 2022
Confirmation of Abstract	29 th January 2022
Last date of Payment of Fees & Registration	10 th February 2022
Submission of Full Paper	28 th February 2022
International Seminar	26 th March 2022 (Saturday)

Important Note: The above-mentioned dates shall be strictly followed.

REGISTRATION FEE

For Indian Participants:

S.NO.	CATEGORY	REGISTRATION FEE
I.	Students	Rs. 700/-
II.	Research Scholars	Rs. 1000/-
III.	Academicians and Professionals	Rs. 1500/-

For Participants from Maldives:

S.NO.	CATEGORY	REGISTRATION FEE
I.	Students	MVR 145
II.	Research Scholars	MVR 206
III.	Academicians and Professionals	MVR 310

For Participants from other countries:

S.NO.	CATEGORY	REGISTRATION FEE
I.	Students	USD 30
II.	Research Scholars	USD 40
III.	Academicians and Professionals	USD 50

- Registration fee includes seminar kit, tea and lunch.
- All the delegates are requested to bring one hard copy of the original Full Paper and ID Proof along with them.

REGISTRATION DETAILS

In case of co-authorship, both the participants have to pay & register separately. While filling the Google form, participants will be required to upload the screenshot or receipt of the payment so made, therefore the participants are first required to pay the registration fee and then register. Registration can be done by filling the following Google form latest by 10th February 2022:

GOOGLE FORM LINK:

<https://forms.gle/C5B861XFxnakbAh47>

PAYMENT DETAILS

Payment can be made through RTGS/NEFT or by using various online channels such as Paytm, Google pay etc. The following are the bank details:

Bank/Branch Name: HDFC Bank, Samalkha, Panipat

Account Holder Name: Geeta Institute of Law

Account Number: 13251450000062

IFSC Code: HDFC0001325

For International Payments, in place of IFSC Code, use SWIFT CODE: HDFCINBB

Note: Kindly take the screenshot or receipt of payment to upload in the Google form while registration. Registration fee is not refundable.

ACCOMMODATION

Accommodation facility will not be provided to the participants. However, the Institution will provide the contact number of nearby hotels and guest houses.

CERTIFICATES OF EXCELLENCE AND BEST PRESENTATION

Five best papers will be awarded with the “Certificate of Research Excellence”.

Five best paper presenters will be awarded with the “Certificate of Best Presentation”.

PUBLICATION OF BEST PAPERS

Five best papers will be published in **Volume 11, Issue 1 of the Journal of Global Research & Analysis (JGRA)** with **ISSN No.: 2278-6775**, bi-annually published by Geeta Institute of Law, Panipat, Delhi-NCR.

CONTACT US

For any query regarding the international seminar, contact at:

Email: csalsgil@geeta.edu.in

Contact No.: +91-7082299892

ORGANIZING COMMITTEE

PATRON IN CHIEF



MR. NISHANT BANSAL

VICE-CHAIRMAN, GEETA GROUP OF INSTITUTIONS

PATRONS



DR. DHARMENDER PATIAL

PROFESSOR & DEAN,
GEETA INSTITUTE OF LAW (GIL)



DR. SUBHASH KUMAR

PRINCIPAL,
GEETA INSTITUTE OF LAW (GIL)



DR. ABDUL SATTAR ABDUL RAHMAN

DEAN, FACULTY OF SHARIAH & LAW,
THE MALDIVES NATIONAL UNIVERSITY

ORGANIZING SECRETARIES



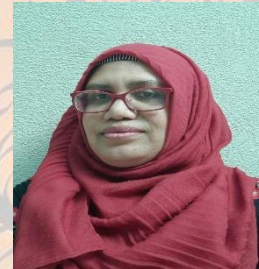
MR. SANDEEP SAINI
HOD (LAW)
GEETA INSTITUTE OF LAW (GIL)



MS. SHILPA SARDANA
HOD (PRE-LAW)
GEETA INSTITUTE OF LAW (GIL)



MS. MANVI KUNDU
CENTRES' HEAD
GEETA INSTITUTE OF LAW (GIL)



MS. FATHIMATH WAHEEDA
HOD (LAW), FACULTY OF SHARIAH & LAW
THE MALDIVES NATIONAL UNIVERSITY

CONVENER



MR. DIVYANSHU CHAUDHARY
ASSISTANT DIRECTOR, CENTRE FOR SOUTH ASIAN LEGAL STUDIES
GEETA INSTITUTE OF LAW (GIL)

STUDENT COORDINATORS



MS. RIYA KAUSHIK



MS. ARPITA SINGLA



MS. GARIMA KHARB

KNOWLEDGE PARTNERS

SCC Online and Eastern Book Company Publishing Pvt. Ltd. are the Knowledge partners for the International Seminar.

